

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4<sup>th</sup> Floor, Chanderlok Building 36, Janpath, New Delhi- 110001  
Ph: 23753942, Fax-23753923

Petition No. 471/GT/2014

Date: 20.6.2016

To  
Chief Engineer (Commercial),  
Damodar Valley Corporation,  
DVC Towers, First Floor,  
VIP Road, Kolkatta-700054

Sir,

Subject: - **Petition No. 471/GT/2014: Truing up of generation tariff for the period 2009-14 in respect of Durgapur Thermal Power Station Unit Nos.3 and 4.**

With reference to the above mentioned petitions, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on affidavit, with advance copy to the respondents/ beneficiaries, latest by 25.6.2016:-

1. The following forms as per provisions of the 2009 Tariff Regulations along with the reconciled copies of audited accounts, duly certified by Auditor shall be submitted since no information has been submitted and/or incomplete.
  - i) Form – 7 & 8 (Project Specific Loan and Corporate Loans for Additional Capital Expenditure (ACE) if any for the period 2009-14);
  - ii) Form – 9 (Details of ACE from 2009-14);
  - iii) Form – 9A (Statement of Capital Cost from 2009-14);
  - iv) Form – 9B (Statement of CWIP from 2009-14);
  - v) Form – 10 (Statement of financing additional capitalization- Debt: Equity).
  - vi) Form -11 is incomplete. The asset wise details as on 31.3.2009 and at the end of each year is to be furnished for calculating depreciation as per Regulations 43(2)(3) of the 2009 Tariff Regulations.
2. Year-wise loan raised and utilized in the capital expenditure (Plant-wise/ Unit-wise and DVC as a whole) with proper explanation for the period 2009-14, duly reconciled with audited accounts and certified by Auditor;

In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the documents available on record.

Yours faithfully,

Sd/-  
(B. Sreekumar)  
Deputy Chief (Legal)